

By Email/Special messenger/Speed post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-89/98/ 5669/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To,
Shri S.P.Moitra,
District and Sessions Judge,
Kamrup(M), Assam,

Dated Guwahati the 25th September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with
Station leave permission.**

Ref:- Your letter No.DJK.5035/E dtd 18.09.2016

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 along with station leave permission w.e.f. the morning of 13.10.2018 till the evening of 28.10.2018, as prayed for.

The senior most Additional District and Sessions Judge, Kamrup(M), shall remain in charge of your Court and Office during your absence on Vacation and till your return.

Yours faithfully,


Deputy Registrar (Admn.-I)

Pelax

Memo NO.HC.VII-89/98/ _____ /A, dated

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. Pvt. Secretary to Portfolio Judge for the District of Kamrup(M).

Sd/-

Deputy Registrar (Admn.-I)